COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 153 OF 2015

Dated : 29th September, 2016

In the matter of:

Damodar Valley Corporation	**…**	**Appellant(s)**
Vs.		
Central Electricity Regulatory Commission & Ors.	**…**	**Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on ***3rd November, 2016.***

Court Master

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